

phase of the move involving 200 employees was effected in July, 1978. The second and ultimate phase of the transfer involving approximately 375 personnel will be effected on construction of additional married accommodation. As regards representations by the employees, every effort is being made to minimise their hardship.

(b) No understanding or assurance as such was given to the employees that some other office will be shifted to Mathura. It was clarified to the staff Association that the location of another Pay Accounts Office at Mathura would be dependant on the decision of the Border Roads Development Board regarding the location of the General Reserve Engineer Force, GREF Centre and that a decision in this regard was yet to be taken. However, a decision in principle has since been taken by them to locate the General Reserve Engineer Force Centre at Ranchi and accordingly the question of locating another Pay Accounts Office (GREF) at Mathura will not arise.

(c) Does not arise, in view of the answer to (b).

SHRI SHAMBHU NATH CHATURVEDI: May I know, for how long the Pay and Accounts Offices and the Record Offices have been existing at different and distant places in the country; and in what way, their efficiency has been affected thereby? Are there still any Pay and Accounts Offices situated at different places in the country and are functioning?

SHRI ZULFIQUARULLAH: Their main work is connected in this particular direction. The Pay and Accounts office (artillery) at Mathura is responsible for the maintenance of pay and provident fund accounts of 1.24 lakh JCOs and ORs on the running ledger system. The basic service documents are kept by the record office and army units. The Pay and Accounts Office is an essential adjunct

of the Record Office as they are inter-dependent on each other's records. The basic service documents, the sheet rolls maintained in the Record Office and the individual running ledger accounts maintained in the PAO, the PAO and the Record Office are, therefore, inter-dependent for reconciliation of the discrepancies relating to personal claims.

SHRI SHAMBHU NATH CHATURVEDI: My question was completely different.

MR. SPEAKER: His question was for how long they have been here and whether it has created any problem.

SHRI SHAMBHU NATH CHATURVEDI: I am also putting the other question because the time is very short.

What arrangements have been made for providing educational facilities to those people who have already been shifted from Mathura, or are now in the process of being shifted, or will be shifted later on? Will there be any provision for arrangement of central school with in walking distance of these places?

SHRI ZULFIQUARULLAH: Arrangements for education of the children of the members of the staff who are being transferred to Nasik Road are being made by the Government.

WRITTEN ANSWERS TO QUESTIONS

विमान सेवा से न जुड़ी हुई राज्यों की राजधानियाँ

*805. श्री राज तानर : क्या सर्वदल और तानर विमान मंत्री यह बताने की कृपा करेंगे कि :

(क) उन राज्यों की राजधानियों के नाम क्या हैं, जो अभी तक विमान सेवा से नहीं जुड़ी हुई हैं और उनके विमान सेवा से कब तक जोड़े जाने की संभावना है ;

(ख) क्या शिमला में हवाई अड्डे का निर्माण करने के लिए वर्ष 1977 में योजना आयोग से अनुरोध किया गया था ; और

(ग) यदि हां, तो उक्त प्रयोजन के लिए आयोग द्वारा कितनी घन राशि मंजूर की गई है ?

पर्यटन और नागर विमानन मंत्री (श्री पुष्योत्तम कौशिक) : (क) शिमला (हिमाचल प्रदेश) ; शिलांग (मेघालय) ; कोहिमा (नागालैंड) ; गंगटोक (सिक्किम) इटानगर (अरुणाचल प्रदेश) ; कावारत्ती (लक्षद्वीप) ; एञ्जोल (मिजोरम) ; पांडिचेरी (पांडीचेरी) तथा सिलवासा (दादर और नागर हवेली) को अभी तक विमान सेवा द्वारा नहीं जोड़ा गया है। शिमला, शिलांग, गंगटोक, इटानगर, एञ्जोल, कावारत्ती तथा पांडिचेरी घनो आवादी वाले उन 50 नये कन्द्रों की सूची में सम्मिलित हैं जिन्हें तीसरी वायुसेवा संबंधी समिति ने विमान सेवा से जोड़ने की सिफारिश की है। समिति की रिपोर्ट की सरकार जांच कर रही है।

(ख) और (ग). जी, हां। परियोजना का अनुमोदन नहीं किया गया। अतः कोई निधियां स्वीकृत नहीं की जा सकीं।

बिड़ला और गोयतका परिवारों द्वारा अर्थात् किये गये करों की प्रतिशतता में

वृद्धि

* 806. श्री हुकम देव नारायण यादव : क्या उप-प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) 1950 के बाद बिड़ला और रामकृष्ण गोयतका परिवारों की सम्पत्ति और उनके द्वारा चुगतान किये गये करों की प्रतिशतता में कितनी वृद्धि हुई; और

(ख) क्या इन परिवारों की अथवा और प्रबल सम्पत्ति का मूल्यांकन तकनीकी विशेषज्ञों

द्वारा किया गया था और यदि नहीं तो इसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री जुल्फिकारुल्लाह) : (क) अपेक्षित सूचना इकट्ठी की जा रही है और सदन-पटल पर रख दी जायगी।

(ख) चल और अचल सम्पत्तियों का कर-निर्धारण, आम तौर पर, सरकार के प्रमाणित मूल्यांकनों का मूल्यांकन रिपोर्टों के आधार पर किया जाता है। यदि घन कर अधिकारी को यह संदेह हो जाता है कि परिसम्पत्तियों का मूल्य कम आंका गया है, तो उस स्थिति में मामला कानून के अनुसार प्रायः कर विभाग के मूल्यांकनकक्ष को भेजा जाता है।

Reported "Bank Deposit Linked Insurance"

* 811. SHRI R. K. MHALGI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether Government's attention have been drawn to an article under the caption of "Bank deposits linked insurance" which appeared in Economic Times (Bombay Edition) dated 5th February, 1979; and

(b) if so, the reaction of the Government and the details of proposed action in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) Yes, Sir.